

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

22


ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/02/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

COMPANY APPLICATION NO. :
PETITION NUMBER : TCP/62/2016
NAME OF THE PETITIONER(S) : N. Nirmala & 3 others
NAME OF THE RESPONDENT(S) : PKPN Spinning Mills P. Ltd and 10 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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1.	R. VIDHYASHANKAR R. ASHOK KUMAR	Counsel for Respondents	
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2.	Rohan Rayasankar	Counsel for Petitioner	
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ORDER

Counsels representing both the parties are present and prayed for time to make submissions. Time is enlarged at request. Put up on 01.03.2018.

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(S VIJAYARAGHAVAN)
Member(Technical)

^{sd-}
(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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